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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.A. No.420/KB/2017 C.P. No.483/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name	of the Company	Kalkut Marketing Pvt.Ltd		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

Ld. Counsel for the petitioner is present.

1. RAJESH SINCH, Advocate Pehitiones

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)